

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 276 OF 2018 AND
IA NO. 1079 OF 2018

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Alles Solar Private Limited

.... Appellant(s)

Vs.

Bangalore Electricity Supply Company Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay M Nuli
Mr. Nanda Kumar
Mr. Prawal Mishra

Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1 & R-3

ORDER

Admit.

The learned counsel appearing for the Respondent No. 1 & 3 requests for six weeks' time to file reply. He is granted six weeks' time to file reply i.e. on or before 02.01.2019 with advance copy to the other side. Thereafter, rejoinder, if any, may be filed within four weeks' time i.e. on or before 28.01.2019 with advance copy to the other side.

List the matter on **04.02.2019**.

(S. D. Dubey)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member